GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 5428 (To be answered on the 3rd April 2025)

HOAX BOMB THREATS TO AIRLINES

5428. DR. D. PURANDESWARI

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government has recorded an increase in hoax bomb threats to airlines in recent years and if so, the details thereof;

(b) the number of individuals arrested in connection with such threats in 2024 and the legal actions taken against them;

(c) the impact of these threats on airline operations and passenger safety including any financial implications;

(d) the measures implemented by the Government to prevent and respond to such hoax bomb threats ensuring minimal disruption to air travel; and

(e) the manner in which these initiatives align with the Government's commitment to maintaining robust aviation security and public confidence in air travel?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION ਗਾਹਾ ਰਿਸ਼ਾਰਾਰ ਸੰਸਾਦਾਰ ਸੈਂ ਹਾਤਰ ਸੰਸੀ (Shri Murlidhar Mohol)

(a): As per Bureau of Civil Aviation Security (BCAS), the aviation security regulator in the country, a total of 836 hoax bomb threats have been received by Airline Operators since 2022 till 25th March 2025. The details of such threat messages is as under:

Year	Number of bomb threat received
2022	13
2023	71
2024	728
2025 (upto 25.03)	.2025) 24

(b) to (e): 13 people have been arrested in 2024 for making hoax bomb threats to airlines. BCAS has mandated robust protocols for handling such threats in coordination with Law Enforcement Agencies, Central Security Agencies, CISF and stakeholders, leading to minimal impact on flight operations. Bomb Threat Contingency Plan (BTCP), a detailed contingency plan, is in place to handle such threats. As a part of BTCP, every airport has a designated Bomb Threat Assessment Committee (BTAC) which analyses the threat and takes action. In order to deal with hoax bomb threats, BCAS has issued advisories to all the Civil Aviation stakeholders in the country to ensure maintenance of robust aviation security infrastructure and uphold public confidence in air travel.
